

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4161
ANSWERED ON:23.03.2001
BASU COMMITTEE REPORT ON FINANCIAL INSTITUTIONS
ASHOK NAMDEORAO MOHOL

Will the Minister of FINANCE be pleased to state:

- (c) whether Basu Committee has levelled charges of irregularities on certain officials of financial institutions such as IFCI, IDBI etc.;
- (d) if so, the details thereof and the charges made by the Committee; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a): No, Sir.

(b) & (c): Does not arise.